

were previously partners in Managing Agency firm of this Mills ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) Yes, Sir.

(b) Yes, Sir. All aspects of the matter were examined by the Company Law Board before the matter was decided.

(c) Yes, Sir. There are many companies of comparable size of the Rayalaseema Mills Limited, having Managing Directors and also whole-time Directors who are being paid remuneration on the same pattern.

(d) During the 5 years prior to the abolition of the Managing Agency System in this company on the 21st September, 1967, the managing agency firm, namely, the Rayalaseema Agencies, were drawing remuneration on a sliding scale from 8% to 4% depending on the net profits of the company and the actual amounts drawn by them year-wise as indicated below :

1963	Rs. 73,060
1964	Rs. 56,720
*1065	Rs. 1,889
*1966	Nil
Nine month of 1967	Rs. 6,704

(\*The Managing Agents were not entitled to draw any minimum remuneration in case there was inadequacy of profits or loss in any particular year.)

As against this, the total managerial remuneration now sanctioned for the Managing Director and the two Whole-time Directors is only Rs. 48,000/- per annum as against Rs. 73,060 and Rs. 56,720 in 1963 and 1964 drawn by them when the company had adequate profits,

(e) Yes, Sir.

#### Industrial Estates

**3080. SHRI GADILINGANA GOWD:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether various States have submitted their detailed proposals in respect of the development/establishment of industrial estates during the Fourth Five Year Plan ;

(b) if so, the details thereof ; and

(c) the likely expenditure to be incurred and the expected rate of industrial growth to be achieved ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) to (c). Export for the States of Madras and West Bengal, draft proposals for the Fourth Five Year Plan have been received from all the State Governments and Union Territories and a statement showing the outlays proposed by them for industrial estates (including schemes for developed areas, etc.) under the Fourth Plan is laid on the Table of the House. [*Placed in Library. See No. LT-2483/68*]. In most cases, the draft proposal do not contain details about the number of estates proposed to be set up, location, etc. However, these proposals are now under consideration.

#### Import of Silver Oxide Zinc Batteries

**3081. SHRI GADILINGANA GOWD:** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a large quantity of silver Oxide zinc batteries is imported from abroad ; and

(b) if so, the quantity imported during the years 1965, 1966 and 1967 and the value thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD SHAFI QUREHI) :** (a) and (b). Silver Oxide Zinc Batteries are not separately classified in the Indian Trade Classification or in the import Trade Control Schedule and as such the required information is not available. A statement indicating the quantity and value of Dry Cell Primary batteries and wet cell Primary batteries imported during 1965-66 to 1967-68 is laid on the Table of the House. [*Placed in Library. See No. LT-2484/68*].

#### All India Handloom Board

**3082. SHRI GADILINGANA GOWD:** Will the Minister of COMMERCE be pleased to state :

(a) the present constitution and personnel of the All India Handloom Board ;

(b) the basis of selection of its Members and their tenure of their term ;

(c) whether there is stagnation of Members in that Board ; and

(d) if so, the reasons therefor ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2485/66.*]

(c) No, Sir.

(d) Does not arise.

#### Barooah Committee on Tea Industry

3084. **SHRI SARJOO PANDEY :**  
**SHRI DHIRESWAR**

**KALITA :**

**SHRI JYOTIRMOY BASU :**

**SHRI D. N. PATODIA :**

**SHRI R. K. SINHA :**

Will the Minister of COMMERCE be pleased to state :

(a) whether the Barooah Committee on Tea Industry has submitted its report ;

(b) if so, the main recommendations contained in the report ; and

(c) the decisions taken thereon ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) :** (a) The Committee has made certain interim recommendations, but their report containing their considered recommendations is yet to be received.

(b) and (c) The interim recommendations and other information available with Government have been kept in view while deciding upon certain reliefs and concessions recently given to the Tea Industry. Formal and final decision on the Committee's recommendations will be taken on receipt of its report.

#### Creation of Posts of Industrial Survey Officers in Delhi Administration

3085. **SHRI SHEOPUJAN SHASTRI :** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that certain posts of Industrial Survey Officers under

the Delhi Administration, Delhi have been created with a view to give promotions to certain officers ;

(b) whether it is a fact that these posts are continued without any justification or work in spite of the resistance from the Finance Department of Delhi ; and

(c) whether it is a fact that Grade II officers have been entrusted with the duties which can very easily be done by clerks in the Industries Department, Delhi ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) to (c) One post of Industrial Survey Officer has been created for the Industrial Survey Cell in the Delhi Administration with the approval of Finance Department. This post is to be filled up by direct recruitment through the U. P. S. C. Pending the selection of a regular incumbent for this post, it is being manned on a purely temporary basis by an officer from the executive side who has also experience of statistics. The nature of the work is such that it cannot be handled by a clerk.

#### Precious Steel Ingots at Durgapur

3086. **SHRI G. KUCHELAR :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that 1,20,000 tons of precious Steel Ingots produced at Durgapur Steel Plant were declared as "Scrap" and it was decided to sell them at a nominal price ; and

(b) if so, the steps taken by Government in the matter ?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK) :** (a) No, Sir.

(b) Does not arise.

#### Quantum of Cesses on Coal

3087. **SHRI S. R. DAMANI :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the nature and quantum of cesses on coal produced/despatched ;

(b) the realisation from different cesses during the last 15 years ;